

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 121

COMP.APPL/27(CH)2023
COMP.APPL/ 72(CH)2021
And
CP No. 96/ND/2010
TP/45(CH)2016

IN THE MATTER OF:-

Rakesh Kumar Gupta

...

Petitioner

Versus

G.I. Estates Pvt Ltd

...

Respondent

Under Section: Sec 241 (2)

Rule 11 of NCLT, 2016

Order delivered on 12.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 30.08.2024.

Sd/-

Court Officer

July 12, 2024
Atiqur Rehman